

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

CP (IB)-03/I&BC/(MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAIAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.05.2018**

NAME OF THE PARTIES: **Wealthtree Advisors Pvt. Ltd.**

v/s.

Prathom Industries India Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

6. CP (IB)-03/I&BC/(MB/2018

At request of the parties, list this matter for hearing on 26.6.2018.

Sd/-

RAVIKUMAR DURAIAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)